

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -239
ANSWERED ON - 27/11/2024

REHABILITATION OF BEGGARS

239. SHRI V VIJAYASAI REDDY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the schemes implemented for the rehabilitation of beggars in urban areas;
- (b) how many individuals have been rehabilitated under these schemes in the last year;
- (c) whether any studies have been conducted to assess the effectiveness of these rehabilitation programs; and
- (d) if so, the findings thereof and any improvement plans based on these assessments?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

- (a) 'Comprehensive Rehabilitation of Persons Engaged in the Act of Begging' is a sub-scheme of the Central Sector Scheme "Support for Marginalized Individuals for Livelihood and Enterprise (SMILE)", under which 81 cities/towns of historical, religious and tourist importance have been taken up.
- (b) Since inception of the Scheme, 7,660 persons have been identified to be engaged in the act of begging. Out of these identified persons, 970 persons have been rehabilitated till 21.11.2024.
- (c) No.
- (d) Does not arise.
